

National Company Law Tribunal

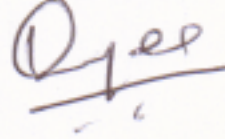
Allahabad Bench

CP NO. 23/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE COMPANY: Lakshmi Rattan Cotton Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 560(6) of Companies Act of 1956.

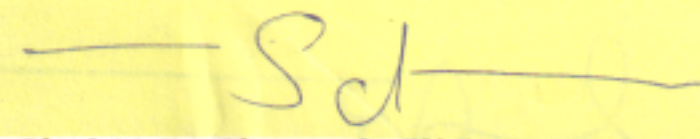
Sl. NO.	Name	Designation	Representation	Signature
1.	Krishna Dev Vyas	Advocate	Central Govt. Respd 1 & 2.	
2.				

CP NO.23/2012

None for the petitioner company. The Central Government, Standing Counsel Shri Krishna Dev Vyas appears representing the Central Government pursuant to a previous direction of this tribunal dated 25<sup>th</sup> May, 2017. It appears that a personal notice to the directors of the Petitioner Company, namely Shri Pushp Kumar Gupta and Shri Vivek Gupta are yet to be issued or its proof of service is still awaited. Hence the Registry is directed to verify the same or issue a fresh personal notice to these directors of the Company categorically informing them, that in case none appears for the Company. The court may proceed further to pass a consequential order.

The matter be listed on 26<sup>th</sup> July, 2017.

Date – 07.07.2017

  
Shri H.P. Chaturvedi (Member Judicial)